

**CORRIGENDUM TO THE ORDER NO. SEBI/PACL/RO/BKM/RD-3/ORD/124/2026
DATED AUGUST 25, 2026 IN THE MATTER OF MR. NEMAI SADHUKHAN.**

1. The panel of Recovery officers had passed an order no SEBI/PACL/RO/BKM/RD-3/ORD/124/2026 (herein after referred to as "the Order") dated 25 August,2026 in respect of the Interlocutory Application filed by Mr. Nemai Sadhukhan.
2. I.A.No. 43810 of 2020 may be read as I.A. No. **142415 of 2021** wherever applicable. The Order shall always be read together with this Corrigendum.
3. A copy of this Corrigendum shall serve on the Applicant for information.

Place: Mumbai

Date: August 25, 2026



BAL KISHOR MANDAL
Recovery Officer

KSHAMA WAGHERKAR
Recovery Officer

PREETI PATEL
Recovery Officer

बाल किशोर मंडल / **BAL KISHOR MANDAL**
उप महाप्रबंधक एवं वसूली अधिकारी
Deputy General Manager & Recovery Officer
(पी ए सी एल ली के मामले से संबंधित, मुंबई) (In the matter of PACL Ltd. Mumbai)

क्षमा प्र. वाघेरकर / **KSHAMA P. WAGHERKAR**
महाप्रबंधक एवं वसूली अधिकारी
General Manager & Recovery Officer
(पी ए सी एल ली के मामले से संबंधित, मुंबई) (In the matter of PACL Ltd. Mumbai)

प्रीति पटेल / **PREETI PATEL**
उप महाप्रबंधक एवं वसूली अधिकारी
Deputy General Manager & Recovery Officer
(पी ए सी एल ली के मामले से संबंधित, मुंबई) (In the Matter of PACL Ltd. Mumbai)